

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/**Jammu**

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: OM.No: PWD-LIT/12/2021-05 dated:03-12-2021

GOVERNMENT ORDER NO:- 5666 –JK (LD) of 2021
DATED:- 08 - 12 - 2021

Sanction is hereby accorded to the appointment of Officers of Public Works (R&B) Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.


Sd/-
(Achal Sethi)
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 08- 12 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government Public Works (R&B) Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 5666 -JK(LD) of 2021 dated 08.12.2021

S.No	Number of the case	Title of the case	Name of proposed officer In-Charge (OIC)
1	CPJWP No. 39/2018 in OWP No. 523/2017 Others	Mohd Aslam Malik & Others V/s Vikram Singh, Executive Engineer, PMGSY, Poonch & Others	Sh. Mahinder Kr. Anand, Executive Engineer, PMGSY Division Poonch
2	CCP(S) No 507/2019 in OWP No. 139/2018	Khem Raj V/s Khursheed Ah. Shah & Others	Sh. Mohd Zabir, Executive Engineer, PWD(R&B) Division, Udhampur
3	OV,P No. 884/2018	Shiv Lal & Others V/s State of J&K & others	Sh. Mohd Zabir, Executive Engineer, PWD(R&B) Division, Udhampur.
4	WP(C) No. 2603/2021	Abdul Rashid Butt V/s U.T of J&K & Others	S.H. M.K Vikram Executive Engineer, PWD (R&B) Spl. Sub-division Gandoh (Bhalessa)
5	CCP (S) No. Fresh/2021	Roshan Lal V/s U.T of J&K & Others	Sh. Romesh Singh, Executive Engineer, PWD(R&B) Division Rajouri
6	WI (C) 1543/2021	Zohra Kas & Ors V/s U.T of J&K & Others	Sh. Maqbool Hussain, Executive Engineer, PWD (R&B), Division Rajouri.
7	WP (C) Fresh/2021	Des Raj V/s U.T of J&K & Others	Sh. K.K. Sharma, Executive Engineer, PMGSY, Division Billawar.
8	WP(C) 1537/2021	Madan Lal V/s U.T of J&K & Others	Sh. Rajesh Sumberia, Executive Engineer. PWD (R&B) Division Baschli.

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9	WP(C) 25/6/2021	Manzoo: Ahmad Malik Madan Lal V/s U.T of J&K & Others	Sh. Maqbool Executive PWD(R&B) Rajouri	Hussain, Engineer, Division-
10	WP(C) 25/2/2021	Hamida Begum V/s State	Sh. Mohd Parvez, Executive Engineer, PWD(R&B) Division Poonch	
11	OV/P 1448/2018 OWP No. 967/2018	Kamal Nain Singh Madan Lal V/s U.T of J&K & Others	Sh. Janak Raj, Executive Engineer, PWD Division Reasi.	(R&B)

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